

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.10

New IA/336/ND/2023 in IB/2552/ND/2019

IN THE MATTER OF:

Creative Infraheights Pvt. Ltd. ... Applicant

Versus

JBK Developers Pvt. Ltd. ... Respondent

Order under Section 9 of IBC, 2016.

Order delivered on 18.01.2023

Coram:

MR. P.S.N. PRASAD
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Aarzoo Aneja, Adv.

For the RP : Mr. Riju Mani Talukdar, Adv.

ORDER

Heard the submissions made by the Learned Counsel for the applicant. The Counsel for the applicant has prayed for grant of time.

Let this matter be posted on 09.02.2023.

Sd/-
DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

Mukesh

Sd/-
P.S.N. PRASAD
MEMBER (JUDICIAL)